

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 3777 of 2020

Khusbu Kumari & Anr. Petitioners
Versus
The State of Jharkhand Opp. Party

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioners : Mr. Pratik Sen, Advocate
For the Opp. Party : Mr. Ram Prakash Singh, A.P.P.

02/08.07.2020 Defects as pointed out by the office are ignored.

Call for the case diary from the court concerned and put up this case after receipt of the same.

(Rongon Mukhopadhyay, J.)

Umesh/-